- (b) Precise information is not available. The latest progress report received from the firm shows that 1/3 of the present issue of capital of Rs. 10 lakhs has been raised; 10 per cent. of the machinery ordered has been received and construction and erection of the factory is in progress.
 - (c) Private.
 - (d) No, Sir.
 - (e) Does not arise.

DISTRICT PLANNING COMMITTEES

*146. Shri D. C. Sharma: Will the Minister of Planning be pleased to state the names of the states where Planning bodies at the district level have been formed?

The Deputy Minister of Planning (Shri S. N. Mishra): Local Planning or Development Committees have been set up at district level in most States. In Assam such committees were constituted for Sub-divisions and in Jammu and Kashmir for Tehsils. In Mysore, proposals for setting up district development committees are under consideration.

COMMUNITY PROJECTS IN JAMMU AND K ASHMIR STATE

- *150. Th. Lakshman Singh Charak: Will the Minister of Planning be pleased to state:
- (a) the progress made in the Community Projects in the State of Jammu and Kashmir; and
- (b) what further assistance Government have offered to the State Government for development of the Community Projects in 1954-55?
- The Deputy Minister of Planning (Shri S. N. Mishra): (a) Information is being obtained from the State Government and will be laid on the Table of the House, when received.
- (b) Ten National Extension Service Blocks were allotted to the State in 1953-54. The question of converting

some of them into Community Project Blocks is proposed to be considered early in January, 1955.

PENCILS

- *151. Shri Kelappan: Will the Minister of Commerce and Industry be pleased to state:
- (a) the total production of lead pencils during the period from the 1st April to the 30th September, 1954;
- (b) the installed capacity of the industry;
- (c) whether it is a fact that the production is very low as compared to the installed capacity; and
 - (d) if so, the main reasons therefor?

The Minister of Commerce (Shri Karmarkar): (a) 141,337 gross.

- (b) 597,000 gross per annum (approximately).
 - (c) Yes, Sir.
- (d) Presumably lack of demand for the indigenous product.

IRRIGATION SCHEMES IN MADHYA BHARAT

- *161. Shri B. D. Shastri: Will the Minister of Irrigation and Power be pleased to state:
- (a) whether the work on any of the three major Irrigation Schemes in Madhya Bharat State has started;
- (b) if not, whether any decision has been taken; and
- (c) if so, by what time the work is expected to start?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) to (c). A statement giving the requisite information is laid on the Table of the House. [See Appendix I, annexure No. 43.]